

FORM A PUBLIC ANNOUNCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF HELION ADVISORS PRIVATE LIMITED	
PARTICULARS	DETAILS
NAME OF CORPORATE PERSON	HELION ADVISORS PRIVATE LIMITED
DATE OF INCORPORATION OF CORPORATE PERSON	31/03/2006
AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Bangalore
CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67110KA2006PTC038879
ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	003, Classique Mansion, 6th Cross, HAL 2nd Stage, Bangalore – 560008 Karnataka, India.
LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	January 19, 2026
NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IP-P00951/2017-2018/11571. Address: No.41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru-560004, Karnataka, India. E-mail id: sri@gurujana.com Phone: +91 9972380635.
LAST DATE FOR SUBMISSION OF CLAIMS	February 18, 2026

Notice is hereby given that **Helion Advisors Private Limited** has commenced voluntary liquidation on **January 19, 2026**.

The stakeholders of **Helion Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before **February 18, 2026**, to the liquidator at the address mentioned against item No. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Srilakshmi Purushotham
IBBI Regn. No.: IBBI/IPA-001/
IP-P00951/2017-2018/11571

Date: 22-01-2026
Place: Bengaluru

 VASTU HOUSING FINANCE Unit 203 & 204, 2nd Floor, "A" Wing, Nav Sewri (West), Mumbai 40 CIN No. : U65922MH POSSESSION NOT			
Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited, has sanctioned the loan for the purpose of Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 under section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, and the borrower has failed to repay the amount mentioned in the respective notice with interest thereon, costs etc.			
S N	Name of Borrower, Co-Borrower and LAN No.	Date & Amount of Demand Notice	Description
1	Rangappa S, Deepa S, Siddappa HL0000000158520	18/Jul/25 Rs.1047080 as on 09/Jul/25	All that piece and parcel of the Grama Panchayat No.938/1 (As per the Grama Panchayat records) No.151200401300120529, Village, Hiremagalagere Grama Panchayat, Taluk, Vijayanagara District, Mtrs, North to South: 8 Mtrs with 138 Sq.Mtrs. North to South : House belongs to the borrower.
2	Madhu K S, MRS Ningamma S, MR Shivanna M, MR Doreeswamy K S & MR Tejushwini K LP0000000078516	20/May/25 Rs.456262 as on 13/May/25	All the piece and parcel of the Grama Panchayat No.212, (as per gramapanchayat records) No.15160006300100278, Site: Hobli, Hassan Taluk, Hassan District, measuring East to West 7.75 Mtrs, North to South 10.6680 meters, including 10.6680 Sq.meters, along with House No.106680, South : Site belongs to the borrower, belonging to Gramathana, Taluk, Hassan District, Lakkiah
3	Shashikumar M, Shivananda Kumar M, Madava M, Indramma M LP0000000104372	20/May/25 Rs.426813 as on 13/May/25	All the piece and parcel of the Grama Panchayat No.150800301200101839, Site: Sathelga Village Pan Chamaranjanagar District, measuring East to West 7.75 Mtrs, North to South measuring 127.09 Sq.Mtrs, constructed thereon, Karmachari Property of Mugayya, South: East: Road, West: Property belongs to the borrower.
4	Harisha S, Vishalakshi H, Mrs Mahadevamma S LP0000000113564	20/May/25 Rs.815941 as on 13/May/25	All that piece and parcel of the Grama Panchayat No.151200401300120529, Village, Hiremagalagere Grama Panchayat, Taluk, Vijayanagara District, Mtrs, North to South: 8 Mtrs with 138 Sq.Mtrs. North to South : House belongs to the borrower.
5	Kumaranaik R, Sanjay Naik HK, Prema Bai K, Sachin Naik K LP0000000115228 MLP000000022226	18/Jul/25 Rs.959819 as on 09/Jul/25 & 23/Jul/25 Rs.526497 as on 19/Jul/25	All that Piece and parcel for the Grama Panchayat No.151600204001020, Village, Hiriyuru Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to Swamy, Bhagyamma, West: House belongs to the borrower.
6	MAHESH R, Asha Rani SV, HL0000000177747	17/Sep/25 Rs.1034771 as on 09/Sep/25	All that Piece and parcel for the Grama Panchayat No.15160062601600016, Site: Gadenahalli Grama Panchayat, measuring East to West 9.7536 Mtrs, totally North: Property Belongs to the borrower, Agricultural land, East: Own Site, West: House belongs to the borrower.
7	NANDEESHA V, SAGAR V, VEDAVATHI V HL0000000158807	11/Oct/25 Rs.1023973 as on 10/Oct/25	All that piece and parcel of the Grama Panchayat No.197, (As per the Grama Panchayat records) No.152200402153000234, Site: Anandur Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
8	Rangadhamalaiah M, GANGAMMA R LP0000000086174	15/Oct/25 Rs.318950 as on 15/Oct/25	All the piece and parcel of the Grama Panchayat No.230, (As per gramapanchayat records) No.151000302100300, Village, Eshwaragere Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
9	Vijay Kumar, B P RANJINI HL0000000147384	13/Oct/25 Rs.832762 as on 10/Oct/25	All the piece and parcel of the Grama Panchayat No.408/73 (As per the Grama Panchayat records) No.152900103100602209 measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
10	Hanumantharaya H, R Radhamma, Lakshmidevi H MLP0000000248252	11/Oct/25 Rs.738053 as on 11/Oct/25	All the piece and parcel of the Grama Panchayat No.230, (As per gramapanchayat records) No.151000302100300, Village, Eshwaragere Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
11	Praveena L N, Ranjitha M, Ningamma N LP0000000130516	11/Oct/25 Rs.468378 as on 09/Oct/25	All that piece and parcel of the Grama Panchayat No.19/15, PID No.1521000302100300, Village, Eshwaragere Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
12	Prathipa M P, Munigangamma P, Puttamariaiah C MLP0000000240693	11/Oct/25 Rs.736368 as on 10/Oct/25	All the piece and parcel of the Grama Panchayat No.125/46, (As per gramapanchayat records) No.152500901600500136, Site: Bugudanahalli Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.
13	MADHU H R, RAJEGOWDA T, YASHODHAMMA N LP0000000124716	11/Oct/25 Rs.337104 as on 09/Oct/25	All that piece and parcel of the Grama Panchayat No.173, (As per the Grama Panchayat records) No.151600401401000, Village, ibbidu Grama Panchayat, measuring East to West 12.192mtrs, in all totally measuring 111.48Sq.Mtrs. North to South: House belongs to the borrower.

VASTU FINANCE CORPORATION LTD Flat Estate, Zakaria Bunder Road, P.O. Box 105, Maharashtra. VFC-05PLC272501	S.N	Name of Borrower, Co-Borrower and LAN No.	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
	14	GIREESH H S, Spandana R C, SHARADAMMA S., Shekharegowda S, DINESHA H S HL0000000148016	11/Oct/25 Rs.1160250 as on 10/Oct/25	All that piece and parcel of the Residential Property bearing No.499/1, (as per EKhattha Bearing Form No.11B), Property Unique No.15220300110600710, Measuring East to West: 6.7056 Meters, and North to South: 10.0584 Meters, totally measuring 67.45 Sq. Meters, the Schedule property is residential building consisting of building having built up area of 67.45 Square Meters, Situated at: Haradanahalli Village, Haradanahalli Grama Panchayath, Saigrama Taluk, Mysuru District, 571604. North: Property Belongs to Krishnegowda,, South : Passage then House Belongs to Prakash,, East : Own vacant Site Then Property belongs To Babu,, West : Own Vacant Site Then Road	Symbolic Possession Taken on 17/01/2026
	15	SUNIL KUMAR N P, Thayamma P LP0000000158085	17/Sep/25 Rs.522911 as on 09/Sep/25	All that piece and parcel of the Residential Property bearing No.187/163 (as per EKhattha Bearing Form No.11B), Property Unique No.15220300112400161, Measuring East to West: 8.8392 Meters, and North to South: 11.8872 Meters, totally measuring 105.07 Sq. Meters. Situated at: Natanahalli Village, Mirle Hobli Anakanahalli Grama Panchayath, Saigrama Taluk, Mysuru District. North: Own Property, South : Own Property Then road, East: Property belongs to Nagaraje Gowda, West: Road	Symbolic Possession Taken on 17/01/2026
	16	MANJUNATHA K.A, Bhimabai M, Rudramma A LP0000000144300	17/Sep/25 Rs.403944 as on 09/Sep/25	All that piece and parcel of the Residential Property bearing No.232/326 (as per EKhattha Bearing Form No.11B), Property Unique No.151600700200100299, Measuring East to West: 11.8872 Meters, and North to South: 09.144 Meters, totally measuring 108.70 Sq. Meters. Situated at: Kallahalli Village, Halli Mysore Grama Panchayath, Holenarasipura Taluk, Hassan District. North: 12 Feet pwn Property, South : Own Property, East : Road, West : Own Property	Symbolic Possession Taken on 17/01/2026
	17	Arif Khan Nasir Khan Pathana, Nasirkhan Arasalakhan Pathana, Parvin Nasid Khan Pathana LP0000000129256	17/Sep/25 Rs.510599 as on 09/Sep/25	All the piece and parcel of the Property No.182/1 (as per Grama Panchayath Records), PID No. 152700700800720042, Situate at Nandikatta Village, Nandikkatta Gram Panchayath, Mundgodu Taluk, Uttara kannada District., Measuring East to West: 3 Meters, North to South: 24 meters, In all totally measuring 87.00 Sq.meters, along with Building Constructed measuring 74.00 Sq.meters. North: Road, South : Road, East: House Belongs to Ayubkhan, West: House Belongs to Dundasi	Symbolic Possession Taken on 17/01/2026
	18	Kemparaju H M, SHARADAMMA M, MAYANNA H LP0000000120477	17/Sep/25 Rs.459842 as on 09/Sep/25	All that Piece and parcel for Property bearing No. 345, (as per the Panchayath records) PID No.152500903000500393, Situated at Hethenaha Iii Village, Hethenahalili Grama Panchayath, Tumkur Taluk, Tumkur District, measuring East to West:12.4968 Mtrs., and North to South: 6.4008 Mtrs., totally measuring 79.99 Sq.Mtrs., along with 76.09 Sq.Mtrs., of house constructed thereon. North: Passage and Property belongs to Mr.Manjunath, South : Property belongs to Mr.Sullamayaanna,, East: Agricultural Land, West: Road	Symbolic Possession Taken on 17/01/2026
19	GOPINATH N, Asarani G, Padmamma N, Nanjashetty D LP0000000169371	25/Aug/25 Rs.1073877 as on 19/Aug/25	All That Piece and parcel for Property bearing No. 233, (as per the Panchayath records) PID No. 151600700400320026, Situated at Hethenaha Iii Village, Hethenahalili Dodda Kadanuru Grama Panchayath, Holenarasipura Taluk, hassan District, measuring East to West:12.4968 Mtrs., and North to South: 7.62 Mtrs., totally measuring 95.22 Sq.Mtrs., along with 95.22 Sq.Mtrs., of house constructed thereon. North: Property belongs to Mallashetty, South : Own property later road, East : Own property later road ,West :Own Property	Symbolic Possession Taken on 17/01/2026	
20	GOVINDA-K (since deceased), namely Mr/Mrs. Maheshamma R (Wife) (Legal Heir of Late GOVINDA- K), Mr/Mrs. Maheshamma R (Mother) as Natural Guardian of Master/Ms. PID (Daughter) (Minor Legal Heir of GOVINDA-K), Mr/Mrs. Maheshamma R (Mother) as Natural Guardian of Master/Ms. Mohit (Son) (Minor Legal Heir of GOVINDA-K) HL0000000089158	13/Jun/25 Rs.211826 as on 11/Jun/25	All that part and parcel of the Immovable property situated at, Property No. 21, Pid No. 15220070229720083, Kaliyur Village And Panchayath, T Narasipura, Mysore, Karnataka, 571124, All totally measuring 111.48 Sq.Meters.. North: House of Bete Ranganayaka, South : Road, East: Road, West :House of Venkatachalayya	Symbolic Possession Taken on 17/01/2026	
21	SURESH R. ROOPESH S, MANJULA S LP0000000138631	20/May/25 Rs.774346 as on 13/May/25	All that piece and parcel of the Property No. 40, (as Grama Panchayath Records), PID No. 152206067141000276, Sy No. 66/4, Situated at: Bharase Village, Bethadhathunga Grama Panchayath, Periyapatlana Taluk, Mysore District, Karnataka, 571102, Measuring East to West: 10.36 Mtrs and North to South: 13.41 Mtrs, in all totally measuring 138.92 Sq.Mtrs, along with 138.92 Sq.Mtrs, building constructed thereon. North: Road, South : Vacant land, East : Property belongs to Ramegowda, West : Property belongs to Ramegowda	Symbolic Possession Taken on 17/01/2026	
22	Doddarasa P, Chikkaithayamma D, Swathi D LP0000000119894	15/Apr/25 Rs.434755 as on 09/Apr/25	All that piece and parcel for property bearing no. 311, (as per Grama panchayath records) PID No 1500800301200400515, Situated at Agrahara Village Sattheekala Grama Panchayath, Kollegala Taluk, Chamaraajanagara District, Karantaka, 571440, Measuring East to West 8.382 Mtrs., and North to South 9.906 Mtrs., Totally Measuring 83.03 Sq. Mtrs., Along with 83.03 Sq. Mtrs., Building Contrcted Thereon. North: Road, South : Property Belongs to Anand, East : House Belongs to Bo Rajanna, West: House Belongs to Kempaih	Symbolic Possession Taken on 17/01/2026	
23	Chandra Shekar, M NAGARANTHNA, M ARAVINDU HL0000000010177	17/Feb/24 Rs.2276220 as on 14/Feb/24	Site No.3, Geetha Clinic Road,, Devasandra Village, 6th Cross, Jc layout, Krishnarajapura, Nr Geetha Clinic, Devansandra Main Rd And Bvn Comp Junior College, Bangalore North Karnataka 560036 total admeasuring 1200 Square feet. North: Road, South : Road, East : Site No 4., West : Site No 2	Symbolic Possession Taken on 17/01/2026	
24	LINGARAJU,M-P, Savitha L LP0000000149685	13/Jun/25 Rs.523176 as on 11/Jun/25	All that Piece and parcel of the Property No.151800206302400015, PID No.151800206302400015,, (as per Grama Panchayath records), situated at Mangaluru Village, Gowdalli Grama Panchayathi, Somavarapete Taluk, Kodagu District, measuring East to West: 10.6680000000000001 Meters and North to South : 13.7160000000000001 Meters., totally measuring: 146.32 Sq Meters, along with 46.45 Sq.Mtrs., building constructed thereon. Karnataka, 571236. North: House belongs to Dharmappa M M;, South : Public Road; East : House belongs to Mallikarjuna;; West : House belongs to S E Puttappa;	Symbolic Possession Taken on 17/01/2026	
25	VANAJAKSHAMMA A, VENKATESH GT LP0000000127668	13/Oct/25 Rs.1091529 as on 10/Oct/25	All that piece and parcel of the immovable Property bearing No. 454, Sy No.106 (As per the Grama Panchayath Limits) PID.No.151600504101320072, Situated at: Gowdagere Village, GowdagereGrama Panchayath, Channaraynata Taluk, Hassan District, Measuring East to West: 8.8392 Mtrs., North to South: 12.4968 Mtrs., in all totally measuring 110.46 Sq.Mtrs., along with Building constructed measuring 110.46 Sq.Mtrs. thereon,, and bounded on 573116. North: Shivalingegowda Sy No., South : Own Agricultural land, East: Road, West :Own Agricultural land	Symbolic Possession Taken on 17/01/2026	
26	ASHWATHNARAYANA P.T, Vinutha S LP0000000106215	15/Apr/25 Rs.388067 as on 09/Apr/25	All that piece and parcel of for Property No.362 (as per Grama Panchayath Records), PID No.152500302100820048, Situated , at Pathaganahalli Village,Pathaganahalli Village Panchayath, Koratagere Taluk, Tumkur District Measuring East to west:7.0104000000000001 meters and North to south : 7.62 meters, In all totally measuring 53.42 Sq.meters, along with House constructed thereon, Karnataka-572129 . North: Remaining land Belongs to Thimmaiah, South : Remaining land Belongs to Thimmaiah, East: Remaining land Belongs to Thimmaiah, West :Remaining land Belongs to Thimmaiah and road	Physical Possession Taken on 17/01/2026	
Date : 24.01.2026 Place : Mathura		Authorised officer Vastu Housing Finance Corporation Ltd			

PUBLIC NOTICE
Notice is hereby given to the general public that my client V/S. Sridharan S/o Late Venkataswamy, aged about 31 years, R/o No. 10, Vimala Sadasana, Kalyana Nagar, 2nd Block, HBR Layout, Kalyana Nagar, Bangalore, North, Bangalore-560043 being the absolute owner of the Schedule Properties having purchased the same under Registered sale deed dated 30.03.2024 from Gopanna and others for valuable consideration and put him in possession of the same. Ever since the purchase my client is in possession and enjoyment of the schedule properties. The Revenue Authorities have recognized my client's Registered sale deed and affected Katta and Patta in favour of my client with respect to the schedule properties. My client is intending to alienate the said schedule properties in favour of third parties. If any person's having any right, title, interest & claim in respect of the schedule properties, may lodge their objections/claims with documentary evidence within 10 days from the date of this publication to the under signed. Thereafter my client will proceed to complete the sale transactions in favour of third parties without being liable for any claims put forth thereafter.

SCHEDULE PROPERTIES
1. All that piece and parcel of land bearing No. 141/3, measuring 0.23 guntas situated at Marandana Village, Kalyana Nagar, Kolar District, bounded on East by: Chandra Lake and Private Property, West by: Property of V/S. Sridharan S/o Late Venkataswamy, South by: Private Property, South by: Private Property.

VR Law Chamber, Dr. V. Raghuramiah, Advocate, D. No. 148/1, Opp: S.P. Bangalore, Gulpet, Kolar - 563101. Mob: 9447337755. Kolar Date: 24.01.2024

PUBLIC NOTICE
Public are hereby informed that my client intends to purchase the schedule properties from Thirugovila S/o Late Venkataswamy, aged about 31 years, R/o No. 10, Vimala Sadasana, Kalyana Nagar, 2nd Block, HBR Layout, Kalyana Nagar, Bangalore, North, Bangalore-560043 being the absolute owner of the Schedule Properties having purchased the same under Registered sale deed dated 30.03.2024 from Gopanna and others for valuable consideration and put him in possession of the same. Ever since the purchase my client is in possession and enjoyment of the schedule properties. The Revenue Authorities have recognized my client's Registered sale deed and affected Katta and Patta in favour of my client with respect to the schedule properties. My client is intending to alienate the said schedule properties in favour of third parties. If any person's having any right, title, interest & claim in respect of the schedule properties, may lodge their objections/claims with documentary evidence within 10 days from the date of this publication to the under signed. Thereafter my client will proceed to complete the sale transactions in favour of third parties without being liable for any claims put forth thereafter.

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VR Law Chamber, Dr. V. Raghuramiah, Advocate, D. No. 148/1, Opp: S.P. Bangalore, Gulpet, Kolar - 563101. Mob: 9447337755. Kolar Date: 24.01.2024

IN THE COURT OF CIVIL JUDGE AND SESSIONS JUDGE AT CHIKKALPUR
P.S. No. 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000.

IN THE COURT OF JUDGE AND SESSIONS JUDGE AT BANGALORE (C-44)
P.S. No. 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000.

IN THE COURT OF THE ASSISTANT COMMISSIONER OF LAND REVENUE, BANGALORE
P.S. No. 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309,

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HELION ADVISORS PRIVATE LIMITED

1. Name of Corporate Person	HELION ADVISORS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	31.03.2006
3. Authority under which Corporate Person is Incorporated/ Registered	ROC-Bangalore
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U67110KA2006PTC038879
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	003 Classique Mansion 6th Cross Hal 2nd Stage, Bangalore - 560008 Karnataka, India.
6. Liquidation Commencement Date of Corporate Person	January 19 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Ms. Srilakshmi Purushottam Address: Guru & Jana LLP, No.41, Patalamma Temple Street, Near Southend Circle, Basavanagudi, Bangalore. 560004 Mail id: sri@gurujana.com Ph. No: +91 9972380635 Regn. No.: IBBI/IPA-001/IP-P00951/2017-2018/11571
8. Last Date for Submission of Claims	February 18, 2026

Notice is hereby given that Helion Advisors Private Limited has commenced voluntary liquidation on January 19, 2026.

The stakeholders of **Helion Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before February 18, 2026, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Srilakshmi Purushotham
IP Regn.
IBBI/IPA-001/
IP-P00951/2017
-2018/11571
INSOLVENCY PROFESSIONAL

Date: 19.01.2026

Place: Bengaluru